NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.68/HDB/2017		
COMPANY PETITION/APPLICATION NO.	CP/360/2016		
NAME OF THE COMPANY	Sai Balaji Sponge Iron India Limited		
NAME OF THE PETITIONER(S)	Magnifico Minerals Private Limited		
NAME OF THE RESPONDENT(S)	Sai Balaji Sponge Iron India Limited		
UNDER SECTION	433 of 1956		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BY. SATISH KUMMR	RESOLUTIO	DAL SKUMARAPS	1 146400 COM
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v.			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard. Shri B.V.Satish Kumar, Learned R.P. for Petitioner.

Counsel sought time for 15 days, case is posted to 14.12.2017.

Member (T)

Member (J)

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